

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
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**NOTIFICATION**

No: 1317

Dated: 04.03.2015

In pursuance of Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/03/2014-US.II dated 3<sup>rd</sup> March, 2015, Hon'ble Shri Justice Janak Raj Kotwal, took oath of office as a Judge of the High Court of Jammu and Kashmir, today the 4<sup>th</sup> of March, 2015, at 12.30 P.M.

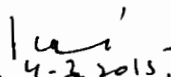
  
( Kaneez Fatima )  
Registrar General

No: 23949-69/G.S

Dated: 04.03.2015

Copy of the above forwarded to the: -

1. Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi,
2. Secretary General, Supreme Court of India, New Delhi,
3. Principal Secretary to the Hon'ble Governor of J&K, Jammu,
4. Principal Secretary to Govt., General Administration Department, Government of J&K,
5. Secretary to Government, Department of L&PA, Govt. of J&K,
6. Registrar Vigilance, High Court of J&K, Jammu,
7. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
8. Secretaries to all the Hon'ble Judges, High Court of J&K,  
.....for information.
9. Accountant General, J&K, Jammu/Srinagar, for information and necessary action (copy of Notification is enclosed),
10. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
11. Chief Accounts Officer, High Court of J&K, Jammu,
12. Accounts Officer, High Court Wing, Jammu/Srinagar,
13. Protocol Officer, High Court wing, Jammu/Srinagar,  
.....for information and necessary action.
14. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
- ✓ 15. Incharge NIC for uploading on Website.
16. Office file.

  
Registrar General